## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

| TRANSFER PETITION NO.            | TP No.32/HDB/2016                    |
|----------------------------------|--------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP No. 75/2008<br>TP No. 32/HDB/2016 |
| NAME OF THE COMPANY              | Sanghi Industries Ltd                |
| NAME OF THE PETITIONER(S)        | Ravi Sanghi & Another                |
| NAME OF THE RESPONDENT(S)        | Sanghi Industries Ltd & (8) Others   |
| UNDER SECTION                    | 397/398                              |

## Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| 9. Chidambaran         | Pcs         | 9849056652             | 4.        |
|                        |             |                        |           |
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## Counsel for Respondent(s):

| Name of the Counsel(s) | Designation            | E-mail & Telephone No. | Signature |
|------------------------|------------------------|------------------------|-----------|
| etr Y. Suryanorayana   | Countel for<br>R3 f.R5 | 9849866556             | V. 1-10   |
|                        |                        |                        | \         |

Heard Shri S. Chidambaram, Ld. PCS for the Petitioner and Shri Y. Suryanarayana Ld. Counsel for the Respondent.

Post the case on 25.01.2018

Member (T)

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Member (J)